

National Company Law Tribunal

Allahabad Bench

CP NO. 2/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: *Royal club of India Ltd*

SECTION OF THE COMPANIES ACT: U/S *397/398* of the companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Gaurav Divedi</i>	<i>lawyer</i>	<i>Petitioner</i>	<i>Gaurav Divedi</i>
<u>2.</u>	<i>Shahid Kazmi</i>	<i>→</i>	<i>Respondent</i>	<i>Sh</i>

Order dated 07.03.2017

CP NO 2/ND/2015 M/s. Royal Club of India Ltd.

Parties are represented by their respective counsel in the present matter it is informed that the valuer RBSA has already forwarded its report to NCLT, Allahabad Bench. So far as the information available in the record of this court, it is yet to be filed. Registry of this tribunal directed to verify this or to issue a reminder to the valuer for ^{*expediting its*} ~~expending~~ in sending report. *2*

In the previous order dated 28.02.2017 due to

The matter be listed on 29.03.2017

For Compliance
Q
Shym
17/3/17
Sanjiv
Dated 07.03.2017

Shri H.P Chaturvedi
Shri H.P Chaturvedi (Member Judicial)